

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15028/2025 BLAPL/5254/2025	RAHUL KUMAR GOUDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLANTHARA (BERHAMPUR) /132 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000472/2025
2	D-BLAPL/14829/2025 BLAPL/5255/2025	MUNA PRADHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	PURIGHAT /100 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000266/2025
3	D-BLAPL/14932/2025 BLAPL/5256/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000102/2024
4	D-BLAPL/14897/2025 BLAPL/5257/2025	SOMANATH SAHOO @ RAJA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /36 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000091/2025
5	D-BLAPL/15032/2025 BLAPL/5258/2025	DIPU DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KAKATAPUR /84 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000398/2025
6	D-BLAPL/14704/2025 BLAPL/5259/2025	DILIP KUMAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /31 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000047/2025
7	D-BLAPL/14982/2025 BLAPL/5260/2025	BABA @ PRABIR DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /42 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000080/2025
8	D-BLAPL/15053/2025 BLAPL/5261/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	NIRVAYA KUMAR SAMANTRAY VS	BALIAPANDA /51 /2025 J.M.F.C.,PURI(Puri) GR/0000204/2025
9	D-BLAPL/10365/2025 BLAPL/5262/2025	ARJUNA HARIJAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	LANJIGARH /26 /2020 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000556/2020
10	D-BLAPL/14878/2025 BLAPL/5263/2025	KRISHNA NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	CUTTACK VIGILANCE /4 /2025 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000004/2025
11	D-BLAPL/14973/2025 BLAPL/5264/2025	SUDAM KHAN @ SADAM KHAN @ BILU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /994 /2022 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001280/2022

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12	D-BLAPL/15025/2025 BLAPL/5265/2025	NAROTTAM MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SORO /237 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000478/2025
13	D-BLAPL/15163/2025 BLAPL/5266/2025	HADIBANDHU TRIPATHY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOUDH /236 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000096/2025
14	D-BLAPL/14990/2025 BLAPL/5267/2025	KARTIK SUKRI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /13 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000049/2025
15	D-BLAPL/13994/2025 BLAPL/5268/2025	REMANTA BISOI @ BISSOYI @ ROMAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE TOWN /123 /2023 A.D.J.,JEYPORE(Koraput) CT/0000098/2023
16	D-BLAPL/14582/2025 BLAPL/5269/2025	SOMANATH NAIK @ NALUA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /24 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000120/2025
17	D-BLAPL/15042/2025 BLAPL/5270/2025	BISWAJIT SAMAL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000028/2025
18	D-BLAPL/14946/2025 BLAPL/5271/2025	PRADEEP BEHERA @ DIPU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2024
19	D-BLAPL/15206/2025 BLAPL/5272/2025	VIMALGAUTAM VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /228 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000094/2025
20	D-BLAPL/15174/2025 BLAPL/5273/2025	KISHAN AGARWAL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000933/2025
21	D-BLAPL/15215/2025 BLAPL/5274/2025	BIKASH DUNGRI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PLANTSITE /272 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001000/2025
22	D-BLAPL/15230/2025 BLAPL/5275/2025	ARJUN SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000933/2025
23	D-BLAPL/15289/2025	NILAMANI SAMATARAY	JYOTIRMAYA SAHOO	BOLAGARH P.S. /4 /2005

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	BLAPL/5276/2025	VS STATE OF ODISHA	VS	A.D.J.,KHURDA(Khordha) ST/0000029/2013
24	D-BLAPL/14936/2025 BLAPL/5277/2025	MANOJ BEHERA @ BALA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /342 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000965/2025
25	D-CMAPL/19582/2025 CMAPL/162/2025	SUSHIL @ KARTICK JENA VS ASHISH RANJAN PATNAIK	JAGAJIBAN PRADHAN VS	// 0 //
26	D-CMAPL/20295/2025 CMAPL/163/2025	SANGRAM KESHARI MOHAPATRA VS TAHASILDAR, NIMAPARA	ADV. VS	// 0 //
27	D-CONTC/18820/2025 CONTC/2397/2025	CHANDAN KUMAR MEHER VS ASWATHY S., IAS	ADV. VS	// 0 //
28	D-CONTC/18821/2025 CONTC/2398/2025	SWAGATIKA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
29	D-CONTC/18822/2025 CONTC/2399/2025	KAMINI NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
30	D-CONTC/18831/2025 CONTC/2400/2025	SANYASI BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //
31	D-CONTC/18858/2025 CONTC/2401/2025	PRABIR KUMAR SETHI VS DR.SUDHANSU SARANGI,IPS	ADV. VS	// 0 //
32	D-CONTC/18878/2025 CONTC/2402/2025	SUJATA MALLIK VS ANANYA DAS,IAS	ADV. VS	// 0 //
33	D-CONTC/18882/2025 CONTC/2403/2025	RADHANATH HOTA VS DR.ARABINDA K.PADHEE,IAS	ADV. VS	// 0 //
34	D-CONTC/18887/2025 CONTC/2404/2025	DR.SANJIBANI SUDHA PATTANAYAK VS	ADV. VS	// 0

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35	D-CONTC/18889/2025 CONTC/2405/2025	DR.ARABINDA K.PADHEE,IAS SUCHARITA BALABANTRAY VS DR.ARABINDA K.PADHEE,IAS	ADV. VS	// // ()
36	D-CONTC/15530/2025 CONTC/2406/2025	DROUPADI NAIK VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// // ()
37	D-CRLA/14283/2025 CRLA/594/2025	BASUDEV PATRA@CHIRU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SHERAGADA /38 /2022 A.D.J.,ASKA(Ganjam) ST/000048/2022
38	D-CRLA/13384/2025 CRLA/595/2025	NABEEL ABDUL MUBIN SHAIKH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	EOW,BHUBANESWAR /11 /2024 PRESIDING OFFICER, O.P.I.D. COURT,B CT/000010/2024
39	D-CRLA/14933/2025 CRLA/596/2025	SUBHAM SHARMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 2ND A.D.J., SAMBALPUR(Sambalpur) Spl/000040/2024
40	D-CRLA/14729/2025 CRLA/597/2025	VARUN BHATI@BARUN BHATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHETRARAJPUR /247 /2024 2ND A.D.J., SAMBALPUR(Sambalpur) Spl/000040/2024
41	D-CRLMC/13153/2025 CRLMC/1834/2025	SANTOSH KUMAR PATRA VS HAREKRISHNA MAHALIK	SK. ZAFARULLA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000168/2023
42	D-CRLMC/15156/2025 CRLMC/1835/2025	M/S.SMS ASIA PVT. LTD. VS M/S.TRL KROSAKI REFRACTORIES LTD.	LAXMIDHAR PANGARI VS	//0 DISTRICT AND SESSIONS JUDGE,JHAR CRA/000048/2024
43	D-CRLMC/13504/2025 CRLMC/1836/2025	BIPLAB KESHARI SATAPATHY VS STATE OF ODISHA	RAMDAS ACHARY VS	//0 J.M.F.C.,JATNI(Khordha) ICC/000071/2024
44	D-CRLMC/15164/2025 CRLMC/1837/2025	SASANKA SEKHAR DAS VS DIRECTORATE OF VIGILANCE, CUTTACK	ABHISHEK MOHANTY VS	CUTTACK VIGILANCE /75 /2016 SPL. C.J.M. VIGILANCE,BHUBANESWA GR/000074/2016
45	D-CRLMC/15129/2025 CRLMC/1838/2025	TRIDEB PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000127/2023

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46	D-CRLMC/14052/2025 CRLMC/1839/2025	BISWAMITRA NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAİK VS	BOLANGIR TOWN /457 /2022 A.D.J.,BOLANGIR(Balangir) SC/0000003/2023
47	D-CRLMC/15136/2025 CRLMC/1840/2025	TRIDEB PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000047/2024
48	D-CRLMC/15143/2025 CRLMC/1841/2025	TRIDEB PANDA VS STATE OF ODISHA	ABINASH ROUTRAY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000157/2024
49	D-CRLMC/14884/2025 CRLMC/1842/2025	CHABILA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000025/2016
50	D-CRLMC/11122/2025 CRLMC/1843/2025	SASHADHAR SETHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /367 /2022 J.M.F.C,CHANDABALI(Bhadrak) GR/0000869/2022
51	D-CRLMP/15189/2025 CRLMP/655/2025	RANISH DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 (//
52	D-CRLMP/15193/2025 CRLMP/656/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CHAULIAGANJA /48 /2024 (//
53	D-CRLREV/13524/2025 CRLREV/268/2025	RAJESH KUMAR DORA VS SANATAN PADHAN	PRAFULLA KUMAR KAR VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000029/2024
54	D-CRLREV/14411/2025 CRLREV/269/2025	KALIA@ARUNA HARIJAN@BHATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /105 /2016 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000014/2017
55	D-FAO/21183/2025 FAO/244/2025	AJAY KUMAR SWAIN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000583/2016
56	D-LAA/16159/2025 LAA/24/2025	RADHESHYAM AGRAWAL VS LAND ACQUISITION OFFICER, KALAHANDI	PRASANTA KUMAR SATAPATHY VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000005/2024
57	D-LAA/16178/2025	RADHESHYAM AGRAWAL	PRASANTA KUMAR SATAPATHY	//

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	LAA/25/2025	VS LAND ACQUISITION OFFICER, KALAHANDI	VS	L.A.R. and R. AUTHORITY, BERHAMPUR LAR/0000006/2024
58	D-MACA/21065/2025 MACA/606/2025	MAGMA HDE GENERAL INSURANCE CO.LTD., BBSR VS GUDDI SATNAMI	ADAM ALI KHAN VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000063/2022
59	D-MACA/21109/2025 MACA/607/2025	SEHERA KHATUN VS SAMSHER ALI KHAN	AVIRAM PATRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000761/2016
60	D-MATA/21078/2025 MATA/209/2025	ARGARAPU SOWMYA VS ARGARAPU NARASIMHA MURTY	M. BALAKRISHNA RAO VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000131/2022
61	D-MATA/21094/2025 MATA/210/2025	BISHNUPRIYA SAHOO VS SADANANDA SAHOO	SARADA PRASAD DASH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000061/2024
62	D-MATA/21154/2025 MATA/211/2025	BHAGYALATA MOHANTY VS RAMESH CHANDRA MOHANTY	AKSHAYA KUMAR JENA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000127/2021
63	D-RPFAM/20921/2025 RPFAM/151/2025	SWARNAPRAVA RATH VS DEBASIS PATI	ANAND PRAKASH DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000254/2022
64	D-RPFAM/21137/2025 RPFAM/152/2025	SUBASH CHANDRA PRADHAN@ SUBAS PRADHAN VS SUMITRA PRADHAN	BIBHUTI BHUSAN MISHRA VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Crp/0000024/2024
65	D-WA/18215/2025 WA/898/2025	STATE OF ODISHA VS M/S PALTRONICS ALLIED INDUSTRIES PVT LTD	SASWAT DAS, A.G.A VS	// () //
66	D-WA/21220/2025 WA/899/2025	INDIAN OIL CORPORATION LTD. VS SUNITA MALI@SINGH	SATYA SINDHU KASHYAP VS	// () //
67	D-WA/21326/2025 WA/900/2025	RAJALAXMI SAHOO VS STATE OF ODISHA	ABINASH ROURAY VS	// () //
68	D-WA/21413/2025 WA/901/2025	HINDALCO INDUSTRIES LTD., SAMBALPUR VS	KOUSIK ANANDA GURU VS	// ()

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69	D-WP(C)/21230/2025 WP(C)/14764/2025	M/S. HIRAKUD INDUSTRIAL WORKS LIMITED , SAMBALPUR DR. SURASHREE MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //
70	D-WP(C)/21233/2025 WP(C)/14765/2025	DEEPIKA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
71	D-WP(C)/21238/2025 WP(C)/14766/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
72	D-WP(C)/14855/2025 WP(C)/14767/2025	IPSITA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
73	D-WP(C)/20646/2025 WP(C)/14768/2025	RAMACHANDRA MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
74	D-WP(C)/21218/2025 WP(C)/14769/2025	MAHENDRA KUMAR MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
75	D-WP(C)/20897/2025 WP(C)/14770/2025	BIJAYA KUMAR DIP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
76	D-WP(C)/21148/2025 WP(C)/14771/2025	ABHITESH PANDA VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //
77	D-WP(C)/20644/2025 WP(C)/14772/2025	SANJU KUMAR MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
78	D-WP(C)/20647/2025 WP(C)/14773/2025	BHARAT SABAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
79	D-WP(C)/21287/2025 WP(C)/14774/2025	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //

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80	D-WP(C)/21027/2025 WP(C)/14775/2025	M/S. PRABHU DAYAL MOHANLAL PVT. LTD., CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
81	D-WP(C)/21280/2025 WP(C)/14776/2025	GOURANGA CHANDRA NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
82	D-WP(C)/21214/2025 WP(C)/14777/2025	SULOCHANA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
83	D-WP(C)/21252/2025 WP(C)/14778/2025	BISWAJIT ROUSTRAY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
84	D-WP(C)/20993/2025 WP(C)/14779/2025	MANAGING COMMITTEE OF PANDIT GOPINATH PUBLIC SCHOOL,KHURDA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
85	D-WP(C)/20661/2025 WP(C)/14780/2025	RAJENDRANATH SATNAMI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
86	D-WP(C)/20797/2025 WP(C)/14781/2025	SRIKANTA MOHANTY VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
87	D-WP(C)/21283/2025 WP(C)/14782/2025	ADITYA KUMAR PATRA VS THE REGISTRAR MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIVERSITY, MAYURBHANJ	TANMAY MISHRA VS	// 0 //
88	D-WP(C)/21171/2025 WP(C)/14783/2025	SAMITA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
89	D-WP(C)/21175/2025 WP(C)/14784/2025	SUSAMA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
90	D-WP(C)/21141/2025 WP(C)/14785/2025	ASIT KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
91	D-WP(C)/20569/2025	SOURA KUMAR NAIK	BHABA RANJAN KAR	//

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	WP(C)/14786/2025	VS GOVT OF ORISSA	VS	0 //
92	D-WP(C)/21195/2025 WP(C)/14787/2025	SATISH RANJAN KAMPA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
93	D-WP(C)/21116/2025 WP(C)/14788/2025	BHABATOSH GHOSHAL VS STATE OF ODISHA	RASHMI RANJAN DASH VS	// 0 //
94	D-WP(C)/21338/2025 WP(C)/14789/2025	SRINIVAS SUBUDHI VS DISTRICT COLLECTOR CUM MAGISTRATE, KHURDA	PARTHA SARATHI ACHARYA VS	// 0 //
95	D-WP(C)/20669/2025 WP(C)/14790/2025	NANDA KUMAR MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
96	D-WP(C)/20969/2025 WP(C)/14791/2025	ANITA SAMANTRAY VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
97	D-WP(C)/21294/2025 WP(C)/14792/2025	BHABAGRAHI PATRA VS THE COLLECTOR AND D.M. KEONJHAR	TUSAR KANTA MAHANTA VS	// 0 //
98	D-WP(C)/20571/2025 WP(C)/14793/2025	BASANTA KUMAR NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
99	D-WP(C)/20936/2025 WP(C)/14794/2025	PRAFULLA KUMAR SAGAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
100	D-WP(C)/19382/2025 WP(C)/14795/2025	JAGDISH ROHIDAS VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
101	D-WP(C)/21152/2025 WP(C)/14796/2025	DR. MANORANJAN PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
102	D-WP(C)/20999/2025 WP(C)/14797/2025	SANJUKTA MOHARANA VS	SUKANTA KUMAR DALAI VS	// 0

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103	D-WP(C)/20592/2025 WP(C)/14798/2025	DIPANJALI MOHARANA M/S. NAGENDRA KUMAR PARIDA, BBSR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR	CHITTA RANAJAN DAS VS	// // 0
104	D-WP(C)/21300/2025 WP(C)/14799/2025	LOKANATH DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0
105	D-WP(C)/21198/2025 WP(C)/14800/2025	GAHAKI KUMBHAR VS UNION OF INDIA	ABHIRAM SWAIN VS	// // 0
106	D-WP(C)/21000/2025 WP(C)/14801/2025	PRAMOD KUMAR SAHOO VS ODISHA ELECTRICITY REGULATORY COMMISSION	AJIT KUMAR SAHOO VS	// // 0
107	D-WP(C)/21303/2025 WP(C)/14802/2025	BHANUMATI MEHER VS COLLECTOR AND DIST.MAGISTRATE, KALAHANDI	SATYA RANJAN PATI VS	// // 0
108	D-WP(C)/21225/2025 WP(C)/14803/2025	SARASINI PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// // 0
109	D-WP(C)/21308/2025 WP(C)/14804/2025	RAJENDRA SETHI VS COLLECTOR CUM DIST.MAGISTRATE, KALAHANDI	SATYA RANJAN PATI VS	// // 0
110	D-WP(C)/21382/2025 WP(C)/14805/2025	SUNANDA KISHORE PADHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // 0
111	D-WP(C)/21325/2025 WP(C)/14806/2025	SUSHREE SADICHA MAHARANA VS PM SHRI KENDRIYA VIDYALAYA SANGATHAN , BBSR	PRAFULLA KUMAR MOHAPATRA VS	// // 0
112	D-WP(C)/21168/2025 WP(C)/14807/2025	DR.BANALATA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0
113	D-WP(C)/20761/2025 WP(C)/14808/2025	KISHAN KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0

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114	D-WP(C)/20933/2025 WP(C)/14809/2025	SATYANARAYAN MOHANTY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
115	D-WP(C)/21285/2025 WP(C)/14810/2025	MD MOBIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
116	D-WP(C)/21316/2025 WP(C)/14811/2025	PANKAJ SAMAL VS REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION , REGIONAL OFFICE , ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
117	D-WP(C)/21374/2025 WP(C)/14812/2025	SUMANTA KUMAR DAS VS REGISTRAR JUDICIAL, KUJANGA JUDGESHIP, JAGATSINGHPUR	JAYDEEP PAL VS	// 0 //
118	D-WP(C)/21215/2025 WP(C)/14813/2025	SANGITA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
119	D-WP(C)/21482/2025 WP(C)/14814/2025	BIJAY CHANDRA NIKHAND VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
120	D-WP(C)/20778/2025 WP(C)/14815/2025	MIHIR KUMAR SENAPATI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
121	D-WP(C)/21301/2025 WP(C)/14816/2025	NIRAKAR MOHANTY VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
122	D-WP(C)/20047/2025 WP(C)/14817/2025	BHAGYA NAYAK VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
123	D-WP(C)/21213/2025 WP(C)/14818/2025	M/S. URMILA STEEL FABRICATION, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
124	D-WP(C)/20981/2025 WP(C)/14819/2025	JHIMA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
125	D-WP(C)/21263/2025	HINDUSTAN LATEX FAMILY PLANING PROMOTION TRUST, BBSR	SUNSHINE ANAND SWAIN	//

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	WP(C)/14820/2025	VS STATE OF ORISSA	VS	0 //
126	D-WP(C)/20459/2025 WP(C)/14821/2025	SUBAL BARAL VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
127	D-WP(C)/21354/2025 WP(C)/14822/2025	ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD.BBSR VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
128	D-WP(C)/21103/2025 WP(C)/14823/2025	NIRUPAMA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
129	D-WP(C)/19261/2025 WP(C)/14824/2025	DEBAKANTA JAISWAL VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
130	D-WP(C)/21282/2025 WP(C)/14825/2025	NARAYAN NAYAK VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
131	D-WP(C)/21293/2025 WP(C)/14826/2025	ANAND KUMAR AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
132	D-WP(C)/21297/2025 WP(C)/14827/2025	LOKANATH DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
133	D-WP(C)/21299/2025 WP(C)/14828/2025	ANAND KUMAR AGARWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
134	D-WP(C)/21318/2025 WP(C)/14829/2025	RAGHUNATH PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
135	D-WP(C)/21166/2025 WP(C)/14830/2025	PRABINA MAHARIA @ MAHURIA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
136	D-WP(C)/21288/2025 WP(C)/14831/2025	MAMATA BHATTACHARYA VS	SITANSU MOHAN SINGH VS	// 0

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137	D-WP(C)/21304/2025 WP(C)/14832/2025	STATE OF ODISHA ANAND KUMAR AGARWAL VS	DHANANJAYA MUND VS	// // ()
138	D-WPCRL/14814/2025 WPCRL/62/2025	STATE OF ODISHA BANITA MALIK VS	BISWANATH BEHERA VS	// KAMAKHYANAGAR /506 /2024 ()
139	D-WPCRL/14776/2025 WPCRL/63/2025	STATE OF ODISHA BINAYAK PRADHAN VS	YUVRAJ PAREKH VS	// KHANDAGIRI P.S. /247 /2025 ()
140	D-ABLAPL/14947/2025 ABLAPL/5971/2025	STATE OF ODISHA SUMANTA KISAN VS	AJIT KUMAR RAUT VS	// BELPAHAR /105 /2025 ()
141	D-ABLAPL/15051/2025 ABLAPL/5972/2025	STATE OF ODISHA SURYA MISHRA @ LIPU VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /254 /2025 ()
142	D-ABLAPL/14957/2025 ABLAPL/5973/2025	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /102 /2025 ()
143	D-ABLAPL/15077/2025 ABLAPL/5974/2025	STATE OF ODISHA AMARENDRA SWAIN VS	ARUN KUMAR BUDHIA VS	// DERABIS /82 /2025 ()
144	D-ABLAPL/14977/2025 ABLAPL/5975/2025	STATE OF ODISHA NARENDRA @ HARIHAR SUTAR VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /161 /2025 ()
145	D-ABLAPL/14194/2025 ABLAPL/5976/2025	STATE OF ODISHA SK. REHEMAN ALLI @ GORA KHAN VS	ARIJEET MISHRA VS	// SUKINDA /99 /2025 ()
146	D-ABLAPL/15080/2025 ABLAPL/5977/2025	STATE OF ODISHA NILU @ LULU KHATUA VS	PRADIPTA BEURA VS	// KHUNTUNI /10 /2025 ()
147	D-ABLAPL/14998/2025 ABLAPL/5978/2025	STATE OF ODISHA SATYANARAYAN PATRA @ SHIVA VS	AMARESH DAS VS	// CHANDRASEKHARPUR /232 /2025 ()
		STATE OF ODISHA		//

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148	D-ABLAPL/14375/2025 ABLAPL/5979/2025	ARAKSHITA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /97 /2025 () //
149	D-ABLAPL/15002/2025 ABLAPL/5980/2025	LAXMI NARAYAN SWAIN VS STATE OF ODISHA	T. NARAYAN MURTY VS	KORAPUT TOWN /84 /2025 () //
150	D-ABLAPL/14840/2025 ABLAPL/5981/2025	SAGAR BEHERA VS STATE OF ODISHA	NAMITA PATTANAİK VS	K.NUAGAON /102 /2025 () //
151	D-ABLAPL/15081/2025 ABLAPL/5982/2025	GADA @ BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000042/2025
152	D-ABLAPL/14880/2025 ABLAPL/5983/2025	GOPI NATH @ JHULAN PATTNAYAK VS STATE OF ODISHA	DEBADATTA MOHANTY VS	SAMBALPUR TOWN /138 /2025 () //
153	D-ABLAPL/15033/2025 ABLAPL/5984/2025	KALIA @ MANOJ JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //
154	D-ABLAPL/15038/2025 ABLAPL/5985/2025	MANASA @ MANASHA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /160 /2024 () //
155	D-ABLAPL/15007/2025 ABLAPL/5986/2025	BAMAN BHOI @ BISWAJIT BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	DHAULI PS /57 /2025 () //
156	D-ABLAPL/14145/2025 ABLAPL/5987/2025	SHANKAR HEMBRAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /37 /2025 () //
157	D-ABLAPL/15059/2025 ABLAPL/5988/2025	BIJAY KUMAR LENKA @ BIJAY LENKA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	CHOUDWAR /264 /2025 () //
158	D-ABLAPL/14648/2025 ABLAPL/5989/2025	SUBASH KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /82 /2025 () //
159	D-ABLAPL/15083/2025	DEBASIS NAYAK @ LIPU	SATYAPADA SHARMA	UDITNAGAR /158 /2025

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	ABLAPL/5990/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/14734/2025 ABLAPL/5991/2025	SHYAM SUNDAR TRIPATHY @ SHYAM TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DUNGURIPALI /69 /2025 () //
161	D-ABLAPL/15086/2025 ABLAPL/5992/2025	ANKIT KUMAR BHUYAN @ ANGURU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DASARATHPUR /76 /2025 () //
162	D-ABLAPL/15147/2025 ABLAPL/5993/2025	ALOK KUMAR JENA @ ALOK JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //
163	D-ABLAPL/15063/2025 ABLAPL/5994/2025	SIBA PRASAD ROUT VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	DHAMNAGAR /129 /2025 () //
164	D-ABLAPL/15233/2025 ABLAPL/5995/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /116 /2025 () //
165	D-ABLAPL/15015/2025 ABLAPL/5996/2025	BINAY MALLICK @ BINOD VS STATE OF ODISHA	EKTA AGARWAL VS	CHOUDWAR /304 /2025 () //
166	D-ABLAPL/15064/2025 ABLAPL/5997/2025	PURUSOTTAMA @ PURASTAM DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /35 /2020 () //
167	D-ABLAPL/15082/2025 ABLAPL/5998/2025	MONALISHA MOHANTY VS STATE OF ODISHA	SATYAPADA SHARMA VS	UDITNAGAR /403 /2024 () //
168	D-ABLAPL/15008/2025 ABLAPL/5999/2025	CHUA @ ASHIS NAYAK @ NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /92 /2025 () //
169	D-ABLAPL/15090/2025 ABLAPL/6000/2025	MAHESWAR TRIPATHY VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /109 /2025 () //
170	D-ABLAPL/15048/2025 ABLAPL/6001/2025	AKSHAYA BEHERA @ AKSHYA KUMAR BEHERA VS	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /314 /2025 ()

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171	D-ABLAPL/14902/2025 ABLAPL/6002/2025	STATE OF ODISHA HARSH AGRAWAL VS STATE OF ODISHA	AMLAN MOHANTY VS	// BOUDH /434 /2024 () //
172	D-ABLAPL/15037/2025 ABLAPL/6003/2025	GOPA PATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KHALLIKOTE /229 /2025 () //
173	D-ABLAPL/15094/2025 ABLAPL/6004/2025	SK. MORAD ALI @ SK.MURAD VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHADRAK TOWN /255 /2025 () //
174	D-ABLAPL/15097/2025 ABLAPL/6005/2025	SUNIL KUMAR DASH VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	// INFOCITY PS /179 /2025 () //
175	D-ABLAPL/14857/2025 ABLAPL/6006/2025	AJAY KUMAR PRADHAN VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// CYBER CRIME AND ECO. OFFENCE, CU () //
176	D-ABLAPL/14903/2025 ABLAPL/6007/2025	SURYAKANTA BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// RAGHUNATHPUR /78 /2025 () //
177	D-ABLAPL/14832/2025 ABLAPL/6008/2025	SANJAYA KUMAR PANI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// SERANGO /31 /2025 () //
178	D-ABLAPL/15120/2025 ABLAPL/6009/2025	SANTOSH KUMAR ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// KHUNTUNI /96 /2025 () //
179	D-ABLAPL/14986/2025 ABLAPL/6010/2025	BHISMA NARAYANA NAYAK @ VISMA NARAYAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// LINGARAJ P.S. /135 /2025 () //
180	D-ABLAPL/15142/2025 ABLAPL/6011/2025	JIBAN JENA @ JIBAN KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// GHASIPURA /150 /2025 () //
181	D-ABLAPL/15192/2025 ABLAPL/6012/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// BHARATPUR PS /202 /2025 () //

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182	D-ABLAPL/15124/2025 ABLAPL/6013/2025	K. SAHILA JYOTI PATNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARAYANPATNA /45 /2025 () //